

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO.89**

Dated: Guwahati, the 27<sup>th</sup> December, 2022

**The Gauhati High Court has been pleased to cancel the Notification No. 16 dated 11<sup>th</sup> March, 2022 regarding allotment of rooms to the Protocol Section and the Mediation Court.**

By order,

Sd/-Utpal Rajkhowa  
**REGISTRAR (ADMN.)**

**Memo No. HC.III-07/2015/ 5702 - 5717 /G (Pt.) dated 27<sup>th</sup> December, 2022.**

**Copy to:**

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The President/ Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Assistant Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
12. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.

13. The AO (J), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
14. The Court Officer, No I/ II. Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*27/12/2022*  
**REGISTRAR (ADMN.)**

*24/1422*